

O.A. 27 of 2012

13.8.12

OR

M.P. No. 1733/2012
A.O.R. for withdrawal
has been filed.

22.8.12

No sitting of D.B.
Withdrawn 19.9.12

B.C.

O.A. No. 27/2012

3. 9.12.

Hon'ble Justice Sri Alok Kumar Singh, Member (J)
Hon'ble Sri S. P. Singh, Member (A)

For applicant Sri Amit Verma for Sri A. Moin.
For respondents Sri S. P. Singh.

M.P. No. 1733/12: On the pointing out of the learned counsel for the parties, M.P. No. 1733/12 was taken up. This case is listed for 19.9.12. Meanwhile, on 22.8.12, this application for withdrawal of O.A. has been filed along with an uncontroverted affidavit. Learned counsel for the respondents has no objection.

In view of the above, this O.A. is being taken up and dismissed as withdrawn.

S. P. Singh
Member (A)

B. Singh
Member (J)

vidya

ok
certified & ready
discreet
3-9-12
Brbun
4-9-12